Unstarred Questions

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) to (d) In view of increasing use of Artificial Intelligence (AI) technology across the world, IIT Kharagpur, IIT-Madras, IIIT-Kancheepuram, NIT Silchar, and NIT Bhopal have set up centres for Artificial Intelligence. Most of the Higher Educational Institutions *viz.*, IITs, NITs, IIITs, etc. offer various AI related courses such as Deep Learning Foundations and Applications, Foundations of AI and Machine Learning, Reinforcement Learning, Probabilistic Reasoning in AI, Predictive and Prescriptive Data Analytics, Deep Learning, System Identification, Cyber Physical Security, Digital Image Processing, etc. The Acts and Statutes governing these Institutions allow them to have academic and research collaboration with Institutions and Universities across the world in various fields.

Establishment of new IIMs

†513. MS. SAROJ PANDEY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the number of new Indian Institutes of Management (IIMs) established since 2014 till date, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): The details of number of new Indian Institutes of Management (IIMs) established since 2014 are as under:—

Sl.No.	IIMs established since 2014	State
1.	IIM Sirmaur	Himachal Pradesh
2.	IIM Bodhgaya	Bihar
3.	IIM Sambalpur	Odisha
4.	IIM Amritsar	Punjab
5.	IIM Visakhapatnam	Andhra Pradesh
6.	IIM Nagpur	Maharashtra
7.	IIM Jammu	Jammu and Kashmir

Action against fake universities

†514. SHRI SANJAY SETH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government has not yet taken any action against more than a dozen universities of the country that have been found to be fake;

[†] Original notice of the question was received in Hindi.

Unstarred Questions

- (b) if so, the reasons therefor; and
- (c) if not, the action taken against those universities and the new rules put in place to ensure such fake universities do not open in future?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) to (c) The Central Government as well as the University Grants Commission (UGC) has taken the following action against fake universities running without recognition:-

- (i) UGC has issued Show Cause/Warning Notices to fake universities cautioned that running of Undergraduate and Postgraduate degree courses and giving misleading advertisements shall attract severe action under the provisions of appropriate laws including the UGC Act and the Indian Penal Code, etc.
- (ii) Letters have been sent to the State/UT Principal Secretaries/Education Secretaries for taking appropriate action against the fake universities located in their jurisdiction.
- (iii) UGC has lodged FIRs in the respective police stations against Indian Institute of Planning and Management (IIPM), New Delhi and Bio-Chemic Education Grant Commission, Nadia, West Bengal.

Apart from the above, UGC has taken the following steps to spread awareness among the general public, students and parents from the fake universities:-

- (i) UGC has published the list of fake Universities on its website i.e. www. ugc.ac.in.
- (ii) UGC has also issued public notice against the unrecognized status of Indian Institute of Planning and Management (IIPM), New Delhi and illegal status of Bio-Chemic Education Grant Commission, Nadia, West Bengal.
- (iii) At the beginning of every academic session, UGC issues Press Release and Public Notice regarding State-wise list of fake universities in the country in national dailies and newspapers in Hindi and English to warn the aspiring students, guardians and the public at large not to take admission in the courses run by the self-styled, unauthorized fake universities/institutions of higher education functioning in different parts of the country.

Proposal from MNCs for developing playgrounds

- 515. DR. AMEE YAJNIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
 - (a) whether Government has received any proposal from any MNC to develop